

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI.**

O.A. No. 17 of 2022

IN THE MATTER OF:

Dr. DS KATARIA (PETITIONER)
VS.
GOVT. OF NCT OF DELHI (RESPONDENT)

AMENDED MEMO OF PARTIES (As per order dated 02.05.2025)

Dr. DS KATARIA (PETITIONER)
VERSUS

- 1. Government of NCT of Delhi**
Through its Chief Secretary,
Delhi Secretariat, New Delhi – 110002
E- Mail- csdelhi@nic.in
(RESPONDENT NO.1)
- 2. District Magistrate, (New Delhi), Delhi**
Office of the District Magistrate, New Delhi District
12/1 Jam Nagar House, Shahjahan Road New Delhi-110011
E- Mail- dcnd@nic.in
(RESPONDENT NO. 2)
- 3. Delhi Jal Board**
Through its Chief Executive Officer,
Varunalaya Ph -II Jhandewalan, Karol Bagh, New Delhi 110005
E- Mail- ceodelhi.djb@nic.in
(RESPONDENT NO. 3)
- 4. Municipal Corporation of Delhi**
Through Commissioner
Dr. S.P.M Civic Centre, Minto rd,
SKD Basti, Press Enclave,
Ajmeri Gate, New Delhi -110002
E- Mail- commissioner@mcd.nic.in
(RESPONDENT NO. 4)
- 5. Delhi Development Authority**
Through its Vice Chairman,
Vikas Sadan, INA, New Delhi – 110023
E- Mail- vcdda@dda.org.in/dda-web@dda.gov.in
(RESPONDENT NO. 5)
- 6. Delhi Urban Shelter Improvement Board**
Through Chairman
Punarwas Bhawan, I.P. Estate, New Delhi-110002
Email: delhishelter@gmail.com
(RESPONDENT NO. 6)
- 7. Delhi Pollution Control Committee,**
Through its Member Secretary, Building No. TC-12V,
6th floor, C Wing, Delhi Secretariat, I P Estate, Delhi-110002
Email: msdpcc@nic.in
(RESPONDENT NO. 7)